

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 3766
TO BE ANSWERED ON 25TH MARCH, 2022**

PROMOTION OF AYURVEDA AND UNANI SYSTEMS

**3766. SHRI RAJAN VICHARE:
SHRIMATI HEMA MALINI:
SHRI RAJESHBHAI CHUDASAMA:
SHRI JUAL ORAM:**

Will the Minister of **AYUSH** be pleased to state:

(a) whether the Government proposes to promote Ayurveda and Unani systems of medication and treatment and is considering to run/is running any special programme for the same;

(b) if so, the details of steps taken by the Government along with funds allocated, released and utilised for promotion of Ayurveda and Unani separately during the last three years and current year till date, State/year-wise including Maharashtra, district-wise;

(c) if not, the time by which it is likely to be introduced;

(d) whether the Government is working with plan of one Ayurveda hospital/AYUSH Dispensaries in every districts of the country for building a sustainable, effective and affordable healthcare;

(e) if so, the details thereof; and

(f) the details of such dispensaries opened by the Government so far, State/district/block-wise?

ANSWER

**THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) Government of India is implementing a Centrally Sponsored Scheme of National AYUSH Mission (NAM) in the country for promotion and development of AYUSH system of medicines including Ayurveda and Unani systems of medicine through States/UTs. Grant-in-aid is provided to the States/UTs as per the proposals submitted by them through State Annual Action Plans (SAAPs). The Mission inter-alia makes provision for the following activities for promotion of Ayurveda and Unani systems of medication and treatment:-

- (i) AYUSH Health & Wellness Centres under Ayushman Bharat
- (ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals(DHs)
- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing/setting up of new standalone Government/ Panchayat /Government aided AYUSH Dispensaries
- (v) Setting up of up to 50 /30 /10 beddedintegrated AYUSH Hospitals
- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Infrastructural development of State Government Under-Graduate and post-Graduate Educational Institutions.
- (ix) Establishment of new AYUSH Colleges in the States where availability of AYUSH teaching institutions is inadequate in the Government Sector.

Ministry of Ayush has developed a Central Sector Scheme namely Champion Services Sector Scheme for Medical Value Travel. Under this scheme, financial assistance in the form of Interest Subsidy is provided to private investors for the establishment of Super Specialty Hospitals/ Day Care Centres of the systems recognized under The National Commission for Indian System of Medicine (NCISM) Act, 2020 or The National Commission for Homeopathy (NCH) Act, 2020 on Pan India basis.

Further, the Ministry of Ayush also runs a Central Sector Scheme namely, 'Information Education and Communication'. Under this, the Ministry supports events like National level fairs, State level fairs, seminar, conferences, workshops for propagating AYUSH including Ayurvedic system of medicine. The scheme also provides for propagation through print and news media.

(b) & (c) Under NAM, the status of funds allocated/approved, central share released and utilised for promotion of AYUSH systems including Ayurveda and Unani during the last three years and current year till date, State-wise and year-wise including Maharashtra is furnished at **Annexure-I**. However, no grant-in-aid is released district-wise.

(d) to (f) Public Health being a State subject, opening of Ayurveda hospital/AYUSH Dispensaries in every districts of the country for building a sustainable, effective and affordable healthcare comes under purview of respective State/UT Governments. However, under NAM, there is provision of setting up of up to 50 /30 /10 beddedintegrated AYUSH Hospitals. Further, Union Cabinet has also approved on 14.07.2021 for setting up of new standalone Government/ Panchayat/Government aided AYUSH Dispensaries under NAM. The status of number of integrated AYUSH Hospitals approved under NAM till date as per the proposal received from State/UT Governments is furnished at **Annexure-II**. As per revised schematic provision of NAM, States/UTs may avail financial assistance for setting up of new standalone Government/ Panchayat/Government aided AYUSH Dispensaries by submitting the proposal through State Annual Action Plan (SAAP) as per NAM guidelines.

Annexure-I

The status of funds allocated/approved, central share released and utilised for promotion of AYUSH systems including Ayurveda and Unani during the last three years and current year till date, State-wise and year-wise including Maharashtra

(Rs. in lakhs)

Sl. No	Name of States/UTs	2018-19			2019-20			2020-21			2021-22		
		Approved	Central Share released	Expenditure reported by the State/UT Govt.	Approved	Central Share released	Expenditure reported by the State/UT Govt.	Approved	Central Share released	Expenditure reported by the State/UT Govt.	Approved	Central Share released	Expenditure reported by the State/UT Govt.
1	Andaman & Nicobar	317.89	317.89	317.89	365.42	365.42	213.48	251.81	251.81	54.05	432.23	296.06	
2	Andhra Pradesh	2133.68	1280.21	555.33	3167.66	1900.59	2.84	642.34	385.40	0.00		0.00	
3	Arunachal Pradesh	608.75	547.84	507.11	425.92	383.33	84.76	753.43	678.09	40.86	774.82	180.85	
4	Assam	820.36	738.33	654.51	1779.25	1601.32	710.52	385.72	347.15	167.22	2842.32	0.00	
5	Bihar	0.00	0.00	0.00	4435.50	2661.30	62.18	860.89	516.54	26.60	8588.23	1686.08	
6	Chandigarh	52.55	52.55	52.55	0.00	0.00	0.00	195.81	195.81	63.81	338.05	10.35	
7	Chhattisgarh	1778.11	1066.87	1048.87	0.00	0.00	0.00	4485.11	2691.07	2080.50	4045.76	234.48	
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	63.85	63.85	0.00	0.00	0.00	0.00	0.00	0.00	
		72.01	72.01	12.75	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
9	Delhi	0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00	
10	Goa	244.83	146.90	133.14	197.75	118.65	85.32	109.98	65.99	32.86	661.05	218.99	
11	Gujarat	2934.76	1760.86	1498.60	3716.15	2229.69	1131.73	406.69	244.01	127.71	3112.84	0.00	
12	Haryana	2002.27	1201.36	1131.20	3832.46	2299.48	2094.70	5057.37	3034.42	1079.75	2589.24	647.70	20.54
13	Himachal Pradesh	2118.90	1907.01	1644.92	2273.21	2045.89	1212.05	549.93	494.94	381.69	2487.45	1261.80	
14	Jammu & Kashmir	1329.70	1196.73	1119.19	2053.93	1848.54	1621.31	2539.72	2285.75	1512.54	1598.20	953.51	576.40
15	Jharkhand	0.00	0.00	0.00	2537.19	1522.31	0.00	0.00	0.00	0.00	6634.31	1309.77	
16	Karnataka	4480.52	2688.31	1966.18	2986.18	1791.71	1409.17	3640.62	2184.37	1567.15	4345.34	1169.66	
17	Kerala	4329.73	2597.84	2185.80	2567.56	1540.54	1162.34	3895.98	2337.59	1893.09	3462.13	634.07	466.14
18	Ladakh	0.00		0.00	0.00		0.00	0.00		0.00	749.82	187.45	
19	Lakshadweep	0.00	0.00		426.88	426.88	381.22	19.61	19.61	5.17	100.40	39.16	20.44
20	Madhya Pradesh	4715.21	2829.13	2544.34	6687.25	4012.35	3298.00	9347.72	5608.63	2045.77	7350.66	2479.60	
21	Maharashtra	0.00	0.00	0.00	7181.07	4308.64	1009.23	0.00	0.00	0.00	0.00	0.00	
22	Manipur	1368.09	1231.23	994.49	1007.86	907.08	600.50	635.24	571.72	170.57	514.80	170.04	

23	Mizoram	803.04	722.74	713.28	221.68	199.51	127.94	730.80	657.72	112.73	289.98	259.08	
24	Meghalaya	0.00	0.00	0.00	386.90	348.21	281.41	275.52	247.97	0.00	2237.83	609.78	
25	Nagaland	1023.19	920.87	920.87	1056.20	950.58	950.58	1394.32	1254.89	279.38	1032.34	232.27	
26	Odisha	1787.89	1072.73	288.55	1210.16	726.10	208.36	1194.40	716.64	25.44	3314.36	1075.38	
27	Puducherry	445.52	445.52	432.05	238.42	238.42	205.47	79.45	47.67	37.57	1338.73	123.97	15.16
28	Punjab	62.42	37.45	0.00	1925.82	1155.49	11.61	149.62	89.77	0.00	1450.09	527.28	
29	Rajasthan	5036.96	3022.17	2128.94	3312.66	1987.60	578.92	3794.00	2276.40	355.62	7884.95	3189.00	
30	Sikkim	300.35	270.32	237.43	367.33	330.59	293.02	387.24	350.44	155.04	220.70	49.65	
31	Tamil Nadu	3877.18	2326.31	2112.38	3323.19	1993.91	1502.35	1027.63	616.58	0.00	4778.76	1631.45	
32	Telangana	1150.60	690.36	266.89	1556.97	934.18	54.34	0.00	0.00	0.00	5220.42	3132.25	
33	Tripura	742.97	668.67	594.50	0.00	0.00	0.00	300.09	270.08	0.00	476.52	138.71	47.10
34	Uttar Pradesh	19756.92	11854.15	11459.30	13206.15	7923.69	6547.09	17289.76	10373.86	7358.59	57592.44	7910.94	5353.34
35	Uttarakhand	1878.09	1690.28	1079.06	917.04	825.34	554.29	729.40	656.46	288.45	3607.28	2622.50	
36	West Bengal	3820.70	2292.42	1828.73	3082.90	1849.74	769.29	412.24	247.35	0.00	5555.94	2118.05	18.53
Total		69993.17	45649.04	38428.84	76510.49	49490.917	27164.025	61542.44	39718.70	19862.16	145627.99	35099.88	6517.65

State/UT wise number of integrated AYUSH Hospital approved under NAM till date

Sl.No.	Name State / UT	Number of integrated AYUSH Hospital
1	Andman & Nicobar Islands	1
2	Andhra Pradesh	2
3	Assam	2
4	Bihar	1
5	Chandigarh	1
6	Chhattisgarh	8
7	Goa	2
8	Haryana	1
9	Himachal Pradesh	2
10	Jammu & Kashmir	5
11	Jharkhand	1
12	Karnataka	2
13	Kerala	2
14	Lakshadweep	1
15	Madhya Pradesh	7
16	Maharashtra	4
17	Manipur	4
18	Mizoram	1
19	Meghalaya	2
20	Nagaland	4
21	Odisha	3
22	Puducherry	2
23	Punjab	2
24	Rajasthan	6
25	Sikkim	1
26	Tamil Nadu	3
27	Telangana	3
28	Tripura	2
29	Uttar Pradesh	24
30	Uttarakhand	3
31	West Bengal	2
Total		104